NOTIFICATION ISSUED BY GOVERNMENT NOTIFYING THE MINORITY COMMUNITIES UNDER NCMEI ACT

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Government of India
Ministry of Human Resource Development
(Department of Secondary & Higher Education)

New Delhi, the 18\textsuperscript{th} January, 2005

NOTIFICATION

NO.F. 7-5/2005-MC(P). In exercise of the powers conferred by clause (f) of Section 2 of the National Commission for Minority Educational Institutions Act, 2004, the Central Government hereby notifies the following communities as the minority communities for the purpose of the said Act, namely:

1. Muslims
2. Christians
3. Sikhs
4. Buddhists
5. Zoroastrians (Parsis)

This issues with the approval of the competent authority.

(C. Balakrishnan)
Joint Secretary to the Government of India

To

The Manager
Government of India Press
(Bharat Sarkar Press)
Faridabad